



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.Pet./315/2019	SMTI. AMITA BHANSALI AND 2 ORS. Versus TAPAS KUMAR ROY AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	PP, ASSAM (R2)
2	WP(C)/860/2021	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A DAS	SC, PNRD GA, ASSAM MS. M BARMAN (R8) MR. M ISLAM (R8)
3	WP(C)/4532/2021	NUR BAHAR SHEIKH Versus THE STATE OF ASSAM AND 8 ORS	MR. M ALI	SC, ELEM. EDU MR. R ISLAM (R7, R9) MR GIAS (R7, R9)
	WITH I.A.(Civil)/1048/2022 in WP(C)/4532/2021	ABDUL MOTIN AND ANR. Versus NUR BAHAR SHEIKH AND 7 ORS.	MR. R ISLAM	
4	WP(C)/196/2022	ABUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
5	WP(C)/375/2022	REKIBUL ISLAM Versus THE STATE OF ASSAM AND 11 ORS.	MR I HASSAN	GA, ASSAM MR. S B LASKAR (R8, R11) MR. H A LASKAR (R8, R11) MS N KALITA (R8, R11) MS D DUTTA (R8, R11) SC, EDU SC, SSA

LEAVE NOTE OF ADVOCATES FOR 27/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
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21)	MS. D GHOSH	27-07-2022	To	29-07-2022



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	MACApp./275/2015	MD ABDULLAH LASKAR Versus JAHURA SULTANA CHOUDHURY and 7 ORS	MS.R D MOZUMDAR MR.B BISHAYA MR.B U LASKAR	
2	WA/49/2017	NOOR UDDIN Versus THE STATE OF ASSAM and 6 ORS	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM SC, SECONDARY EDUCATION MRS.S UPADHYAY(R-6)
3	Review.Pet./26/2021	THE STATE OF ASSAM AND 2 ORS. Versus LOWER ASSAM INTER DISTRICT STAGE CARRIAGE BUS OWNERS ASSOCIATION, GOALPARA AND 9 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA	
4	WP(C)/794/2021	APARAJITA DAS Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, GMC

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BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/204/2018	SORHAB ALI Versus THE CENTRAL BANK OF INDIA	MR. A SARMA MR. K KALITA S CHOUDHURY	GA, ASSAM Mukesh Sharma MS F RAHMAN MR. M SHARMA MS N DEVI
2	WP(C)/2957/2021	M/S VINAYAK LOGISTICS AND ANR Versus THE UNION OF INDIA AND 7 ORS	DR. ASHOK SARAF MR. A GOYAL	SC, RAILWAY
3	WP(C)/3501/2021	BHUBAN CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR. D PHUKAN	SC, HIGHER EDU DR. P K GOSWAMI (R-3,4) SC, AG MR A BARMAN (R-3,4)
4	WP(C)/4199/2021	MARTIN LOGESTICS Versus THE UNION OF INDIA AND 8 ORS	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	GA, ASSAM MR I RAFIQUE (R-10) MR. C K S BARUAH MR. M K SHARMA (R-6) MS. M MEDHI (R-10) ASSTT.S.G.I. SC, RAILWAY
WITH				
5	WP(C)/4177/2021	TCI SUPPLY CHAIN SOLUTIONS Versus THE UNION OF INDIA AND 11 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM MR I RAFIQUE (R-11) MS. M MEDHI (R-11) ASSTT.S.G.I. SC, RAILWAY
WITH				
6	WP(C)/4204/2021	TCI SUPPLY CHAIN SOLUTIONS Versus THE UNION OF INDIA AND 14 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR T MEELEE MR D DAS U PRASAD	GA, ASSAM SC, TRANSPORT SC, RAILWAY

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